

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.11.2019 (FRIDAY)**

**COURT - II**  
**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 961 of 2019	Anil Syal. Vs. Sanjay Kapoor & Anr.	Mahohar Malik	J.M Kalia-R1 Prabhat Ranjan Singh-R2 Tushar Tyagi-IRP

**For Orders**

2.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	Rohan Agarwal-R1 Rajesh Ratan-R3
3.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	Kotla Harshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)

**For Admission (Fresh Cases)**

4.	Comp. App (AT) (Ins) No. 1164 of 2019	B.D. Motors Ltd. Vs. Monotrone Leasing Pvt Ltd.	Suhita Mukhopadhyay	
5.	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	Kiran Kumar Patra	
6.	Comp. App (AT) (Ins) No. 1166 of 2019	Bimalkumar Manubhai Savalia. Vs. Bank of India & Anr.	Aniket Prasoon	
7.	Comp. App (AT) (Ins) No. 1167 of 2019	Krishan Mohan Mendiratta. Vs. State Bank of India & Anr.	G.P. Madaan	
8.	Comp. App (AT) (Ins) No. 1175 of 2019	Beacon Trusteeship Ltd & Anr. Vs. Earthcon Infracon Pvt Ltd & Anr.	Shiv Kumar Suri	
9.	Comp. App (AT) (Ins) No. 1183 of 2019	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy.	
10.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	

**For Admission (After Notice)**

11.	Comp. App. (AT) (Ins) No. 771 of 2019	Poonam Gupta Vs. Suman Chadha & Anr.	Gautam Bajaj	Sidharth Arora-R1 Vinod Khanna-R2
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**After the above or 02:00 PM, whichever is earlier.**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 750 of 2019	Hemant Shantilal Shah. Vs. Care Office Equipment Ltd & Anr.	Arvind Kumar Gupta	Malak Bhatt-R2 Varun Narang-IRP

**For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 931 of 2019	Eastern Electrodes & Coke Pvt Ltd. Vs. Bhaskar Shrachi Alloys Ltd.	Vikrant Pachnanda	
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**By Order**

**-sd/-  
Registrar**